

(4) Minutes of the sittings of the Committee relating to the three Reports mentioned above.

12.00 hrs.

STATEMENT RE: PURCHASE OF SHARES OF SHAW WALLACE & COMPANY

(5) Minutes of the sittings of the Committee relating to General Matters.

MR. SPEAKER: You can lay it on the Table.

श्री अटल बिहारी वाजपेयी (ग्वालियर)  
अध्यक्ष जी, यह तो करेक्शन के रूप में रखा गया है।

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-EIGHTH REPORT AND MINUTES

SHRI AMRIT NAHATA (Barmer): I beg to present the following Report and Minutes of the Committee on Public Undertakings:—

अध्यक्ष महोदय : आप बाद में पढ़ लीजियेगा।

(1) (i) Thirty-eighth Report on Hindustan Machine Tools Limited

श्री अटल बिहारी वाजपेयी : आपने अध्यक्ष जी, आधे घंटे की चर्चा की इजाजत दी थी। उस पर चर्चा हुई, मंत्री महोदय ने जवाब दिया।

(ii) Minutes of the sittings of the Committee relating to the above Report.

अध्यक्ष महोदय : आप प्रश्न तो कर नहीं सकते, फायदा क्या ?

(2) Minutes of the sittings of the Committee relating to—

श्री अटल बिहारी वाजपेयी : इनके बदनव्य पर सवाल पूछने की हम को छूट हानी चाहिए। और अगर पर्सनल ऐकम लेने में है तो फिर उसी नियम के अन्तर्गत आना चाहिए।

(i) Thirty-ninth Report on Pyrites, Phosphates and Chemical Limited.

(ii) Procedure and Miscellaneous Matters.

अध्यक्ष महोदय : आ जाइये माहव, उसी नियम के अन्दर।

(iii) Action Taken Reports.

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): I lay it on the Table.

RAILWAY CONVENTION COMMITTEE

SIXTH REPORT AND MINUTES

SHRI R. K. SINHA (Fazabad): I beg to present the following Report and Minutes of the Railway Convention Committee:—

Statement

While going through the cyclostyled proceedings of the Lok Sabha for 16th April, 1973 pertaining to half-an-hour discussion on purchase of shares of Shaw Wallace and Company, I was sorry to find that Shri Jyotirmoy Bosu had made certain allegations against me and two of my colleagues Shri Chavan and Shri Mirdha. I was not present in the House at that time as I am not connected with the subject; otherwise I would have refuted the allegation then and there.

(1) Sixth Report on "Rate of Dividend for 1969-70 and 1970-71 and other Ancillary Matters".

(2) Minutes of the 5th to 38th sittings of the Committee.